

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**Suchna Bhawan, III<sup>rd</sup> Floor, Arera Hills**

Date:04<sup>th</sup> May, 2016

TIME:10.30 hrs. to 13.15 hrs.  
14.00 hrs. to 16.00 hrs.

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**  
**HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

Case No	Parties	Counsel for parties	Remarks
<b>FOR PRONOUNCEMENT</b>			
Original Application No. 06/2014(CZ)	Bio Diversity Management Committee Vs. Union of India & Ors.	Mr. Deepesh Joshi, Adv Mr. Om. S. Shrivastava, Adv. for R-1 & 9  Mr. Sachin K. Verma, Adv.	

<b>FOR HEARING</b>			
1.	Original Application 128/2014(CZ)	Raghunath Karan & Anr. Vs. Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari Adv. Mr. Udai V.S. Rathore Adv. for R-1
2.	Original Application No. 129/2014(CZ)	Davad Neelgar & Anr. Vs. Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari Adv. Mr. Udai V.S. Rathore Adv. for R-1
3.	Original Application No. 53/2015(CZ)	Vijay Tiwari Vs. President & The Chief Municipal Officer, Shivpuri (MP)	Mr. Vijay Tiwari, Adv. Mr. Saroj Kumar Verma, Adv. Mr. Arvind Verma, Adv.
4.	Original Application No. 34/2016(CZ) (M.A.No.134/16)	Santosh Bharti, Journalist Vs Union of India & Ors.	Mr. Anupam Bharti, Adv. Mr. Sachin K. Verma, Adv.
5.	Original Application No. 129/2015(THC)	Surendra Bohra Vs. State of Rajasthan & Ors.	
6.	Original Application No. 164/2014(CZ) (M.A.No.366/16)	Govin Ram Vs. Hindustan Zinc Ltd. & Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S.Rathore Adv. Mr. Vivek Khedkar Adv.
7.	Original Application No. 165/2014(CZ) (M.A.No.367/16)	Dinesh kumar Vs. Hindustan Zinc Ltd. & Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S.Rathore Adv. Mr. Vivek Khedkar Adv.
8.	Original Application 166 /2014(CZ) (M.A.No.368/16)	Ram Gopal Vs. Hindustan Zinc Ltd. & Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S.Rathore Adv. Mr. Vivek Khedkar Adv.
9.	Original Application 167 /2014(CZ) (M.A.No.369/16)	Jeevraj Vs. Hindustan Zinc Ltd. & Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N.Tiwari, Adv. Mr. Uday V.S.Rathore Adv. Mr. Vivek Khedkar Adv.

10.	Original Application 168 /2014(CZ) <b>(M.A.No.370/16)</b>	Chhotu das Vs. Hindustan Zinc Ltd. & Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S.Rathore Adv. Mr. Vivek Khedkar Adv.	
11.	Original Application 169 /2014(CZ) <b>(M.A.No.371/16)</b>	Bhag Chand Vs. Hindustan Zinc Ltd. & Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S.Rathore Adv. Mr. Vivek Khedkar Adv.	
12.	Original Application 170 /2014(CZ) <b>(M.A.No.372/16)</b>	Soji Ram Vs. Hindustan Zinc Ltd. & Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S.Rathore Adv. Mr. Vivek Khedkar Adv.	
13.	Original Application 171/2014(CZ) <b>(M.A.No.373/16)</b>	Shyam Lal Vs. Hindustan Zinc Ltd. & Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S.Rathore Adv. Mr. Vivek Khedkar Adv.	
14.	Original Application 172 /2014(CZ) <b>(M.A.No.374/16)</b>	Sharif Vs. Hindustan Zinc Ltd. & Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S.Rathore Adv. Mr. Vivek Khedkar Adv.	
15.	Original Application 173 /2014(CZ) <b>(M.A.No.375/16)</b>	Raj kishore Vs. Hindustan Zinc Ltd. & Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S.Rathore Adv. Mr. Vivek Khedkar Adv.	
16.	Original Application No. 184/2014(CZ)	Shanta Devi Vs. Hindustan Zinc & 10 Ors.	Mr. S.P.S Nagar Adv.	
17.	Original Application 185/2014 (CZ) <b>(M.A.No.376/16)</b>	Chittar Mal Vs. Hindustan Zinc & 10 Ors.	Mr. S.P.S Nagar Adv.	
18.	Original Application 186 /2014 (CZ) <b>(M.A.No.377/16)</b>	Puran Mal Vs. Hindustan Zinc & 10 Ors.	Mr. S.P.S Nagar Adv.	
19.	Original Application 187 /2014 (CZ) <b>(M.A.No.378/16)</b>	Govind Ram Soni Vs. Hindustan Zinc & 10 Ors.	Mr. S.P.S Nagar Adv.	
20.	Original Application 188 /2014 (CZ) <b>(M.A.No.379/16)</b>	Sawar Lal Vs. Hindustan Zinc &	Mr. S.P.S Nagar Adv.	
21.	Original Application 189 /2014 (CZ) <b>(M.A.No.380/16)</b>	Hanoota Ram Vs. Hindustan Zinc & 10 Ors.	Mr. S.P.S Nagar Adv.	
22.	Original Application 190 /2014 (CZ) <b>(M.A.No.381/16)</b>	Mehruddin Vs. Hindustan Zinc & 10 Ors.	Mr. S.P.S Nagar Adv.	
23.	Original Application 198/2014 (CZ) <b>(M.A.No.382/16)</b>	Yakoob Vs. Hindustan Zinc &	Mr. S.P.S Nagar Adv.	

24.	Original Application 199 /2014 (CZ) <b>(M.A.No.383/16)</b>	Leela Devi Vs. Hindustan Zinc & 10 Ors.	Mr. S.P.S Nagar Adv.	
25.	Original Application 200 /2014 (CZ) <b>(M.A.No.384/16)</b>	Ghanshyam Vs. Hindustan Zinc & 10 Ors.	Mr. S.P.S Nagar Adv.	

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